

दि. 31/12/2018

10/01/19

D.G. Systems & D.M.

Dairy No. 38

Date 3/1/19

प्रणाली एवं आंकड़ा प्रबंधक भवन निदेशालय
सीमा एवं केंद्रीय उत्पाद शुल्क
होटल सम्राट, चणक्यपुरी, नई दिल्ली-110 021
07 JAN 2019
डाक प्राप्ति
डाकरी सं. 99



Pr. ADG / ADG	
ACES / GST	SI
LAN-WAN	ADMN.
ICES	DG CELL
ICEGATE	EDW.
DDM	SW/OPS
	EC

GOVERNMENT OF INDIA
OFFICE OF THE COMMISSIONER OF CUSTOMS (PORT)
CUSTOM HOUSE, 15/1 STRAND ROAD, KOLKATA- 700001
FAX : 033-22131553, E-mail: aeo-kolcusport@gov.in

F.No. S121-217/2018 SIB(Port)/02

Date: 31.12.2018

To,

1. The Director General, Directorate General of Systems & Data Management, Customs & Central Excise, 4th & 5th Floor, Hotel Samrat, Chankyapuri, Kautilya Marg, New Delhi- 110021.
2. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No.1, Wing No.5, R.K.Puram, New Delhi-110066.
3. The Director General, Directorate of Revenue Intelligence, D Block, I.P.Bhawan, I.P.Estate, New Delhi-110002.
4. The Director General, Directorate General of Goods & Service Tax Intelligence, West BlockVIII, Wing No VI, 2nd Floor, R.K.Puram, New Delhi-110066.
5. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi-110002.
6. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thakersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai-400020,
7. All Chief Commissioners, Customs, Customs (Prev), Goods & Service Tax, Goods & Service Tax (Audit).

DD.
10/1/19
Sup (05)
T.A.

Sir/Madam,

Sub: Legal Verification of AEO-T1 applications under AEO program regarding.

M/s **SNG Microns Pvt. Ltd. (IEC No. 2106001878)** & M/s **Graphite India Ltd. (IEC No. 0388028947)** have applied for AEO-T1 status in terms of CBEC Circular no. 33/2016-Cus. Dated 22.07.2016 (available on CBEC Website).

Address of M/s **SNG Microns Pvt. Ltd. (IEC No. 2106001878)** & M/s **Graphite India Ltd. (IEC No. 0388028947)** and details of Partners is enclosed in Annexure-A.

It is requested that details as mentioned in below points against the entities/applicants/ proprietor persons may be sent to this office on this office e-

mail id: aeo-kolcusport@gov.in within 14 days from date of issue/upload of this letter on CBEC website.

1. Show Cause Notice issued to them during the last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
2. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
3. Whether there is any disputed duty demanded or drawback demanded or sought to be denied, in all the Show Cause Notices issued under the Customs Act, 1962 (other than those mentioned in points 1 & 2 above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

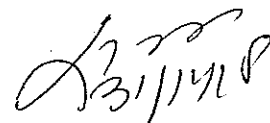
The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., now or in future, the same may be communicated.

These details are necessary to run a background check on compliance record submitted by the above party for the last three years in terms of Para 3.2 of the CBEC Circular no. 33/2016-Cus. dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting AEO status to the above applicants.

Moreover, if any incidence of dis-reputation of the applicants comes to your notice now or in future, the same may also be informed to us.

Encl: Annexure-A



(AMARENDRA NARAYAN)
Addl. Commissioner of Customs
Nodal Officer, AEO

Copy To,

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi-110001.
2. The J.S.(Customs), CBEC, North Block, ICEGATE, Director General of Systems & Data Management, New Delhi-110001.
- ✓ 3. The Addl. Director General (Systems), Director General of Systems & Data Management, New Delhi-110021.

M/s SNG MICRONS PRIVATE LIMITED (IEC No. 2106001878)

Directors	Branches
SURESH KUMAR JAGNNATH PRASAD SAHU SARSAWATI VIHAR PROFESSOR COLONY,B AJRANGPURI GULZARBAGH PATNA CITY,BIHAR PIN-800007 Phone/Email:9835473964	SNG MICRONS PRIVATE LIMITED, 154/2/ 61, NSC BOSE ROAD,REGENT PLACE RANIKUTHI, P.O. -REGENT PARK, P.S.- JADAVPUR, PIN-700040.
SARITA GUPTA BISHWNATH SAH SARSAWATI VIHAR PROFESSOR COLONY,B AJRANJPURI GULZARBAGH PATNA,BIHAR PIN-800007 Phone/Email:9905957849	Registered Office- SNG Microns Pvt. Ltd., Link Road, Agamkuan, PO- Guljarbagh, PS- Alamganj, Patna City, Bihar-800007.

M/S GRAPHITE INDIA LIMITED (IEC No. 0388028947)

Directors	Branches
SHRI K.K. BANGUR LATE SHRI BALBHADRA DAS BANGUR 31, CHOWRINGHE ROAD, KOLKATA WEST BANGAL, PIN-700016 Phone/Email:033-2264461	Branch Code:8 GUT NO.523/524, GONDES VILLAGE NASHIK, MAHARASHTRA PIN-422403
SHRI A.V.LODHA SHRI R.S.LODHA 8, NATIONAL TOWER 13, LOUDON STREET KOLKATTA, PIN-700016	Branch Code:9 VILLAGE PHULWARIA POST BARAUNI DT. BEGUSARAI, BIHAR PIN-851120
SHRI N.S.DAMANI LATE SHRI SURAJRATAN DAMANI DAMANI HOUSE, 11, CUFFE PARADE MUMBAI, PIN-400005	Branch Code:3 FLAT NO.407, ASHOKA ESTATE BLDG., 24, BARAKHAMBIA ROAD, NEW DELHI, PIN-110001